

(b) (i) A statement regarding Review by the Government on the working of the Bharat Wagon and Engineering Company Limited, Patna, for the year 1982-83.

(ii) Annual Report of the Bharat Wagon and Engineering Company Limited, Patna, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (b) of item (1) above.

[Placed in Library. See No. LT-8128/84].

Review on the Working of and Annual Report of Steel Authority of India Ltd., New Delhi for 1982-83 and Statement for delay in laying these Papers.

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE) : I beg to lay on the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Steel Authority of India Limited, New Delhi for the year 1982-83.

(ii) Annual Report of the Steel Authority of India Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-8129/84].

श्री मनी राम बागड़ी : अध्यक्ष महोदय, मेरा प्वाइंट ऑफ आर्डर है।.....

अध्यक्ष महोदय : वहां का मंत्री है, वहां का नहीं है। अपने आप लेजिस्लेटिव असम्बली वाले संभाल लेंगे। चिंता न करो।

Central Industrial Security Force (Fourth Amendment) Rules, 1983 and Statement for delay in laying the Rules and Border Security Force (Amendment) Rules, 1984.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : I beg to lay on the Table

(1) A copy of Central Industrial Security Force (Fourth Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 2 in Gazette of India dated the 7th January, 1984 under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1968.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the notification mentioned at (1) above

[Placed in Library. See No. LT-8130/14].

(3) A copy of the Border Security Force (Amendment) Rules, 1984 (Hindi and English versions) published in Notification No. S.O. 187 (E) in Gazette of India dated the 23rd March, 1984, under sub-section (3) of section 141 of the Border Security Force Act, 1968.

[Placed in Library. See No. LT-8131/84].

Detailed Demands for Grants of the Department of Environment for 1984-85

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH) : I beg to

lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Environment for 1984-85.

[Placed in Library. See No. LT-8132/84].

12.10 hrs.

### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

#### Seventy-fourth Report

SHRI G. LAKSHMANAN (Madras North) : I beg to present the Seventy-fourth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

### COMMITTEE ON PETITIONS

#### Sixteenth Report

SHRI K.P. TEWARI (Alahabad) : I beg to present the Sixteenth Report (Hindi and English versions) of the Committee on Petitions.

12.11 hrs.

### PUBLIC ACCOUNTS COMMITTEE

#### Hundred and Eightieth Reports

SHRI SUNIL MAITRA (Calcutta North East) : I beg to present the Hundred and Eightieth Report (Hindi and English versions) of the Public Accounts Committee on Paragraph 2.08 of the Report of the Comptroller and Auditor General of India for the year 1980-81—Union Government (Civil)—Revenue Receipts Vol. I, Indirect Taxes, relating to exemption of goods falling under Tariff Item 68.

### ESTIMATES COMMITTEE

#### Seventy-eighth Report and Minutes and Sixty-Second Report on Action Taken

SHRI BANSI LAL (Bhiwani) : I beg to present the following reports and Minutes (Hindi and English versions) of the Estimates Committees :—

- (i) Seventy eighth Report on Ministry of Railways—Movement of coal by Railways, and Minutes of the sittings of the Committee relating thereto.
- (ii) Sixty-second Report on Action Taken by Government on the recommendations contained in the Forty-seventh Report of the Committee on the Ministry of Defence—Cantonments

12 12 hrs.

### CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Reported sharp fall in prices of tobacco leaf in Andhra Pradesh and other States leading to agitation and Resentment among tobacco growers

SHRI SATISH AGARWAL (Jaipur) : Sir, I call the attention of the Minister of Commerce to the following matter of urgent public importance and request that he may please make a statement thereon :

“The reported sharp fall in the prices of tobacco leaf in Andhra Pradesh and other States due to non-purchase of tobacco leaf by Government at the price fixed by them leading to agitation and resentment amongst the tobacco growers and the action taken by the Government in that regard.”